

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 91 of 2020

IN THE MATTER OF:

K.N. Shamsudheen

...Appellant

Vs

M/s Kasmisons Builders Pvt. Ltd. & Ors.

....Respondents

Present:

**For Appellant: Mr. Gireesh Kumar and Mr. Ankur S. Kulkarni,
 Advocates**

For Respondents:

ORDER
(Through Virtual Mode)

20.07.2020 Heard the Learned Counsel for the Appellant.

Let Notices be issued on Respondents by Speed Post returnable by three weeks' time. Requisites along with process fee, if not filed, be filed by 22.07.2020. If the Appellant provides the e-mail address of the Respondents, Let Notices be also issued through e-mail.

List the matter 'For Admission (After Notice)' on **14th August, 2020**.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

(Alok Srivastava)
Member(Technical)